

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 244 OF 2017

Dated: 16th October, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

Jaiprakash Power Ventures Ltd.

... Appellant(s)

Vs.

Madhya Pradesh Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Anand Kr. Shrivastava
Mr. Shantanu Singh

Counsel for the Respondent(s) : Ms. Mandakini Ghosh for R-1
Mr. Ravin Dubey for R-2

ORDER

Learned counsel for the respondents seek four weeks time to file reply. They may file the same on or before 14.11.2017 after serving copy on the other side. Rejoinder may be filed within two weeks thereafter.

List the matter on **20.12.2017.**

**(I. J. Kapoor)
Technical Member**

ts/tpd

**(Justice Ranjana P. Desai)
Chairperson**